CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH

Review Application No. 1810 of 1992 In Original Application No. 1289 of 1992

Hub Lal Verma

Applicant

VERSUS

S.D.O.T. Khurja & Others.....

Respondents.

Hon'ble Mr. Maharaj Din, J.M.

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This review patition has been preferred against the order dated 18.9.92, by which O.A.No. 1289 of 1992 was disposed of at admission stage.

- The aforesaid application was filed for can cellation of the order of transfer. Earlier to filing of this application, the applicant had filed O.A.No. 805 of 1992, praying for the identical relief. The earlier O.A. No. 805 of 1992 was disposed of with the direction that the representation of the petitioner about cancellation of his transfer be disposed of expeditiously. The petitioner, while arguing on admission of subsequent O.A. No.1289 of 1992 has stated that the representation was still pending. The in terim stay order passed in the O.A. No.1289 of 1992 was still operative as the representation of the applicant was not disposed of till then.
- The petitioner through this petition prayed for review of order dated 18.9.92. It is stated that due to typing mistake the career of the date of representation on

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Contd.....2/-

which impugned order was passed, was typed out as 05.2.1992, but according to the petitioner the correct date of representation was 03.7.92. A perusal of the order passed on 18.9.92 by this bench would so that reference of representation dated - 05.2.92 is not made. The petitioner again in Para '1' of this petition has said that the representation is dated 05.2.92. In Para No. 44, he has given the different date of the said re - presentation as 05.3.92.

- The petitioner is still not clear, what he wants to impressed upon by taking the grounds in Review Petition, as the pleastaken are inconsistant.
- 5. In wiew of the above, the Review Petition ber is not maintainable, is hereby dismissed.

22. 1 93 Member (J)

Allahabad, Dated 19th, January, 1993 (M.A.)



IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

Review Application No. 1810/92 - OJA: NO. 7289 OF 1992

Situblal Verma VERSUS S.D.O.T. Khurja Zothege

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